| Annexure-3 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the corporate debtor: Global Fragrances Private Limited ; Date of commencement of liquidation: 31.03.2023 ; List of stakeholders as on: 30.05.2023 | | | | | | | | | | | | | | |
| List of operational creditors (Workmen) | | | | | | | | | | | | | | (Amount in ₹) |
| Sl. No. | Name of authorised representative, if any | Name of workman | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | | | Date of receipt | Amount claimed | Total amount of claim admitted | Amount of claim for the period of twenty-four months preceding the liquidation commencement date | Nature of claim | % share in total amount of claims admitted | | | | | |
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